GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 5423. TO BE ANSWERED ON WEDNESDAY, THE 05^{TH} APRIL, 2023.

FDI POLICY

5423. SHRI UPENDRA SINGH RAWAT:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is making any FDI policy user friendly;
- (b) if so, the details thereof, State/UT-wise;
- (c) if not, the reasons therefor; and
- (d) the response received so far?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a): Yes, Government has put in place an investor friendly Foreign Direct Investment (FDI) policy, wherein most sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route. Almost 98% of FDI equity inflow has come under automatic route during the current financial year 2022-23(up to December, 2022). Further, the policy on FDI is reviewed on an ongoing basis, to ensure that India remains an attractive and investor friendly destination. This has resulted in the increasing trend of FDI inflows into the country since the last eight years. Changes are made in the policy after consultations with stakeholders including apex industry chambers, associations, representatives of industries/groups and other organizations. FDI policy provisions have been progressively liberalized and simplified across various sectors such as Pension, Other Financial Services. Asset reconstruction Companies, Broadcasting, Trading, Single Retail Pharmaceuticals, Brand Construction & Development, Power Exchanges, e-commerce activities, Coal Mining, Contract Manufacturing, Civil Aviation etc. In the recent past, reforms in the FDI Policy have been undertaken in sectors such as Defence, Insurance, Petroleum & Natural Gas and Telecom. Further, all proposals seeking Government approval under FDI route are now filed on National Single Window System (NSWS) Portal.

- (b): FDI Policy is an enabling policy which is uniformly applicable across the country. The State/UT-wise information on FDI inflow is maintained only for FDI equity inflow w.e.f. October, 2019. State/UT-wise information is not maintained for other components of total FDI inflow viz. equity capital of unincorporated bodies, reinvested earnings and other capital. Details of State-wise FDI Equity Inflow from October 2019 to December 2022 is placed at **Annexure.**
- (c): Does not arise
- (d): Measures taken by the Government on the fronts of FDI policy reforms, investment facilitation and ease of doing business have resulted in increased FDI inflow into the country. FDI in India has been growing significantly since financial year 2014-15. From USD 36.05 billion in 2013-14, highest ever annual FDI Inflow of USD 84.84 billion (provisional) was registered during the financial year 2021-22.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA USTARRED QUESTION NO. 5423 FOR ANSWER ON 05.04.2023

Sr. No.	State Name	Amount of FDI Equity Inflow (In USD Million)	%age with Inflow
1	2	3	4
1	MAHARASHTRA	49,930.32	27.89
2	KARNATAKA	42,804.05	23.91
3	GUJARAT	31,328.10	17.50
4	DELHI	23,772.77	13.28
5	TAMIL NADU	8,222.97	4.59
6	HARYANA	7,232.71	4.04
7	TELANGANA	4,522.93	2.53
8	JHARKHAND	2,656.02	1.48
9	RAJASTHAN	1,932.89	1.08
10	WEST BENGAL	1,272.40	0.71
11	UTTAR PRADESH	1,250.37	0.70
12	PUNJAB	895.18	0.50
13	KERALA	759.99	0.42
14	ANDHRA PRADESH	759.91	0.42
15	MADHYA PRADESH	521.36	0.29
16	BIHAR	214.43	0.12
17	HIMACHAL PRADESH	180.45	0.10
	DADRA AND NAGAR HAVELI AND		
18	DAMAN AND DIU	167.61	0.09
19	ODISHA	156.54	0.09
20	GOA	130.11	0.07
21	UTTARAKHAND	126.81	0.07
22	CHANDIGARH	75.78	0.04
23	PUDUCHERRY	63.30	0.04
24	State Not Indicated	28.27	0.02
25	ASSAM	20.43	0.01
26	ARUNACHAL PRADESH	5.55	0.00
27	CHHATTISGARH	2.19	0.00
	MEGHALAYA	1.10	0.00
29	JAMMU AND KASHMIR	1.07	0.00
30	TRIPURA	0.56	0.00
31	LADAKH	0.22	0.00
32	NAGALAND	0.01	0.00
	Gross-Total	179,036.38	

 Gross-Total
 179,036.38

 *Total FDI inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings, and other capital. Sector/State/Country-wise details are maintained only for equity component of FDI inflow.